



HARYANA LEGISLATIVE ASSEMBLY

Budget Session 2025

Starred Question

13th March, 2025

Total Question - 20

To Construct the Building of Sub- Division

***61 Dr. Krishan Kumar (Bawal):**

Will the Revenue and Disaster Management Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct the building of Sub-tehsil Manethi in Bawal Assembly Constituency; and

b) if so, the details thereof togetherwith the time by which the abovesaid proposal is likely to be materialized?

To Complete the Work of Sewerage System

***62 Sh. Devender Hans (Guhla):**

Will the Public Health Engineering Minister be pleased to state: -

a) whether it is a fact that the installation work of sewerage system is still going for 8 years in the Municipality of Siwan in Guhla Assembly Constituency; if so, the time by which the installation of abovesaid sewerage system is likely to be completed;

b) whether it is also a fact that many complaints in respect of irregularities in the abovesaid work have been filed by the residents of said village; if so, the details of action taken by the Government on such complaints; and

c) the details of estimates, terms & conditions and rules togetherwith copy of any other correspondence related to this project made by the Government?

To Solve the Problem of Water Accumulation

***63 Sh. Bharat Bhushan Batra (Rohtak):**

Will the Public Health Engineering Minister be pleased to state: -

a) whether it is a fact that the water is accumulated (3-3.5 feet) on the Chhotu Ram Chowk and Civil Road in the rainy season and it also entered in the houses of the nearby places from Shant-Mai Chowk to Canal Rest House colonies like Sant Nagar, Hari Nagar, Bhagwan Dass Colony etc. and remain accumulated therein for many hours;

b) whether any permanent arrangement has been made by the Government to solve the above said problem so that water may not accumulate and enter in the houses as stated above; and

c) whether the Lad-Wala Johar (Appu Ghar) has been transferred from the Municipal Corporation, Rohtak to the Public Health Engineering Department in order to solve this problem permanently togetherwith the details thereof?

The Reasons for Delay in Construction of Bus Stand

***64 Smt. Pooja (Mullana):**

Will the Transport Minister be pleased to state the reasons for delay in construction of bus stand in village Mullana togetherwith the time by which it is likely to be constructed?

To Give Cash Award

***65 Sh. Jassi Petwar (Narnaund):**

Will the Minister of State for Sports be pleased to state: -

- a) whether it is fact that the cash award has not been given to the players of the State after the year 2018;
- b) whether there is any proposal under consideration of the Government to give the said cash award to the players of the State; and
- c) if so, the details thereof togetherwith the time by which the cash awards are likely to be given?

To Dispose of the Garbage Dumps

***66 Sh. Gokul Setia (Sirsa):**

Will the Urban Local Bodies Minister be pleased to state: -

- a) whether it is a fact that there have been heaps of garbage dumps here and there at many places in district Sirsa; and
- b) whether there is any proposal under consideration of the Government for the disposal of such garbage dumps; if so, the details thereof?

To Provide Salary according to Equal Work Equal pay

***67 Sh. Chander Mohan (Panchkula):**

Will the Urban Local Bodies Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to provide the salary to the temporary Safai Karamcharis of Municipal Corporation, Panchkula on the concept of equal work equal pay;
- b) if so, the time by which the abovesaid proposal is likely to be materialized; and
- c) the name of the Municipal Corporations, Municipalities and Municipal Councils of State in which the benefit of equal work equal pay is being given to the temporary Safai Karamcharis in State togetherwith the details thereof?

The Details Regarding Recruitments made by HKRN

***68 Sh. Arjun Chautala (Rania):**

Will the Minister of State for Youth Empowerment & Entrepreneurship be pleased to state: -

a) the reasons for which the Haryana Kaushal Rozgar Nigam has been established by the Government whereas the Haryana Public Service Commission, Haryana Staff Selection Commission and the employment offices already exist for recruitment in the State;

b) the criteria on which the eligibility of the recruited contractual candidates is assessed by the HKRN; and

c) whether it is a fact that only the candidates of Haryana are selected; if not, the number of posts on which the candidates from other States have been selected so far togetherwith the details thereof?

To Start the Bus Services

***69 Sh. Devender Chatar Bhuj Attri (Uchana Kalan):**

Will the Transport Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to start the bus services in following villages/routes of Uchana Assembly Constituency:-

i) Uchana to Narwana via villages Kheri Masania, Sedha Majra, Darouli Khera, Surbara, Mangalpur and Dhana Khera;

ii) Uchana to Kithana via villages Baroda, Roj Khera, Ghoghria, Kuchrana, Chattar and Thua of Uchana Assembly Constituency;

iii) village Dhankheri to Uchana;

iv) village Kasoon to Jind (only for ladies);

v) village Alewa to Uchana; and

b) if so, the time by which bus service on the abovesaid routes is likely to be started?

Percentage of EWS Category Medical Students

***70 Sh. Manmohan Bhadana (Samalkha):**

Will the Medical Education and Research Minister be pleased to state the percentage of medical students enrolled in medical colleges (Government and Private) in State who come from Economically Weaker Section togetherwith the extent of financial aid provided by the Government to such students?

To Widen the Railway Overbridge

***71 Sh. Nikhil Madaan (Sonipat):**

Will the Public Works (B&R) Minister be pleased to state: -

a) whether it is a fact that the railway over bridge which was constructed in 2014 is very congested on the side of Mission Chowk of Sonipat City and at present entry of vehicles from this side is prohibited and the city has been divided into two parts due to wrong design of said overbridge; and

b) if so, whether there is any proposal under consideration of the Government to widen the said railway overbridge togetherwith the details thereof?

To Invite Tender for Construction of Bus Stand

***72 Sh. Bhagwan Dass (Nilokheri):**

Will the Transport Minister be pleased to state: -

a) whether it is a fact that the amount of Rs. 401.75 lacs was sanctioned for the construction of Nilokheri Bus Stand under the Chief Minister announcement no. 24559 in the year 2015;

b) if so, the reasons for which the said project is lying pending/stalled for the last 9 years; and

c) the time by which the tender of said bus stand is likely to be invited?

To Upgrade the PHC as SDCH of 100 Beds

***73 Sh. Rajbir Fartia (Loharu):**

Will the Health Minister be pleased to state: -

a) whether it is a fact that the PHC of Loharu was to be upgraded upto Sub Division Civil Hospital (SDCH) of 100 beds as per the Chief Minister's announcement no. 27136, dated 21.08.2022;

b) whether it is also a fact that the abovesaid announcement is still lying incomplete; and

c) if so, the time by which the said PHC is likely to be upgraded?

To Shut Down the Animal Bone Crushing Plant

***74 Ch. Mamman Khan (Ferozepur Jhirka):**

Will the Environment, Forests and Wildlife Minister be pleased to state: -

a) whether it is a fact that an animal bone crushing plant situated in the fields of village Doha in Ferozepur Jhirka Assembly Constituency has become a nightmare for the people in the vicinity and the stench emanating from the plant has made the life miserable for the residents of all the nearby villages;

b) whether it is also a fact that due to the pollution emitted from the said bone crushing plant, the people of the abovesaid area, even the animals are being fallen ill; and

c) if so, the action taken by the Government in the said matter togetherwith the time by which the above said plant is likely to be shut down?

To Supply Clean Potable Water Under Jal Jeevan Mission

***75 Sh. Aditya Devilal (Dabwali):**

Will the Public Health Engineering Minister be pleased to state the number of houses in the rural areas of the State in which the clean potable water is being supplied through tap (Nal) under Jal Jeevan Mission togetherwith the time by which the clean potable water is likely to be supplied to the remaining houses of the rural areas in the State alongwith the detailed report thereof?

To Open an ITI

***76 Sh. Ram Kumar Kashyap (Indri):**

Will the Minister of State for Youth Empowerment & Entrepreneurship be pleased to state whether there is any proposal under consideration of the Government to open an Industrial Training Institute in Indri city; if so, the time by which it is likely to be opened?

To Provide Royalty to Gram Panchayats for Development Works

***77 Sh. Umed Singh (Badhra):**

Will the Mines & Geology Minister be pleased to state: -

a) whether it is a fact that the residents of village Ramalwas of Badhra Assembly Constituency have boycotted the Assembly Election and are sitting on strike against illegal mining and depleting water level in adjacent area; if so, whether there is any proposal under consideration of the Government to conduct investigation in this regard togetherwith the details thereof; and

b) whether it is also a fact that the royalty which was fixed by the Government for the development works in many villages adjacent to the hills is not being given to these gram panchayats; if so, whether there is any proposal under consideration of the Government to conduct investigation in this regard so that these panchayats may get the royalty for development togetherwith the details thereof?

To Take Over the Women College

***78 Sh. Pawan Kharkhoda (Kharkhoda):**

Will the Higher Education Minister be pleased to state whether there is any proposal under consideration of the Government to take over the Women College situated at Kharkhoda; if so, whether the Teacher's/ Staff working therein will also be taken over/regularized by the Government togetherwith the details thereof?

To Provide the Facilities of CT-Scan and MRI

***79 Sh. Sunil Satpal Sangwan (Dadri):**

Will the Health Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to provide the facilities of CT-scan and MRI in Civil Hospital of Charkhi Dadri; and

b) if so, the time by which the abovesaid facilities are likely to be started in Civil Hospital of Charkhi Dadri?

To Construct the Four Lane Road

***80 Sh. Vikas Saharan (Kalayat):**

Will the Public Works (B&R) Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct the four-lane road from Titram mod, Kaithal to Hisar via Hansi; if so, the time by which the above said four lane road is likely to be constructed; and

b) if not, the reasons thereof?
